

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5157  
ANSWERED ON:27.04.2000  
ACCIDENT CLAIMS  
A.F. GOLAM OSMANI

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the amount of compensation paid to the victims of rail accidents during the last three years;
- (b) the number of cases of compensation have been pending for the last three years;
- (c) whether the Government have received any complaint regarding corruption in settlement of claims; and
- (d) if so, the action taken by the Government against the guilty officials and the steps taken for speedy settlement of claims?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) In the last three years, compensation amounting to Rs.19.27 crores has been paid to the victims of train accidents.
- (b) The year-wise pendency of accident claims cases is as under :-

| Year      | Number of cases pending |
|-----------|-------------------------|
| 1997-1998 | 117                     |
| 1998-1999 | 436                     |
| 1999-2000 | 815                     |

- (c) No, Sir.
- (d) Does not arise.